

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 243**  
**CP-404(ND)2017**

**IN THE MATTER OF:**

**Sanjay Kumar Mittal & Ors**

... **Applicant/Petitioner**

**Versus**

**Suryansh Buildwell Pvt. Ltd.**

... **Respondent**

**Under Section: 241-242 Comp. Act.**

**Order delivered on 02.02.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Sumit Kaushik, Adv. Jugal Bagga, Adv.  
Charan Khatana & Adv. Esha Sharma

**For the Respondent** : Adv. Sumit Kaushik, Adv. Jugal Bagga, Adv.  
Charan Khatana & Adv. Esha Sharma

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 19.04.2024.

**Sd/-**  
**(COURT OFFICER)**